

have been recently extended to the cities of Bangalore and Ahmedabad.

(d) The other measures include valuation of immoveable properties by the Valuation Cell of the Department, surveys of commercial and industrial areas and searches of residential and business premises.

Civil Switch Board Operators in Ministry of Defence

4384. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Civil Switch Board Operators employed after 31 December, 1972 by his Ministry (Western Command) have now been degraded from the scale of pay of Rs. 260-480 to Rs. 260-400;

(b) if so, the reasons therefor;

(c) total number of CSBOs in Armed forces down graded;

(d) the remedial measures proposed to be taken by Government in this regard;

(e) whether Government propose to extend all such benefits like pay, bonus, overtime allowance, night allowance etc. to the CSBOs of armed forces which are presently being enjoyed by the Telephone Operators in the Ministry of Communication;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE, PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) to (d). The following 3 scales of pay were applicable to the Civil Switch Board Operators Grade II in the Armed Forces, prior to 1.1.1973 :

(i) Rs. 110-180

(ii) Rs. 110-225

(iii) Rs. 110-240

On the recommendations of the Third Pay Commission, the Government prescribed a revised scale of Rs. 260-400 for the first two categories of Civil Switch Board Operators. For those drawing pay in the pre-revised scale of Rs. 110-240, however, a

higher revised pay scale of Rs. 260-480 was prescribed as personal to them till they were promoted/retired or otherwise wasted out. All future recruitment to the posts of Civil Switch Board Operators were to be made in the revised pay scale of Rs. 260-400. During the period June, 1973 to November, 1980, the Western Command Signal Regiment recruited 29 Civil Switch Board Operators who were erroneously allowed the pay scale of Rs. 260-480 as against the prescribed scale of pay of Rs. 260-400. This administrative lapse was detected in November, 1986, and the pay of these 29 individuals was re-fixed in the prescribed scale of Rs. 260-400.

(e) to (g). There is no proposal under the consideration of Government to extend the benefits like pay, bonus, overtime allowance, night allowance, as admissible to the Telephone Operators in the Ministry of Communications, to Civil Switch Board Operators in the Armed Forces.

Interim Relief to Central Government Employees

4385. SHRI P. PENCHALLIAH : Will the Minister of FINANCE be pleased to state :

(a) whether keeping in view the high rising prices, Government propose to give any interim relief to its employees;

(b) if so, the details thereof and from when; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b). No, Sir.

(c) Central Government employees are compensated for price-rise by the grant of Dearness Allowance twice a year. Accordingly, Government have recently issued orders on 20-11-1987 releasing the instalment of Dearness Allowance due to Central Government employees with effect from 1-7-1987.

Extension of 100 Per Cent EOUS Scheme

4386. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state ;